

Kothagudem Thermal Station

**4837. Shri Kolla Venkalah:
Shri M. N. Swamy:
Shri Laxmi Dass:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether a project report for the third stage of Kothagudem Thermal station in Andhra Pradesh has been prepared;

(b) if so, the details thereof;

(c) whether Government have taken any decision thereon;

(d) if so, what; and

(e) if not, the reasons therefor?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Yes.

(b) Kothagudem (third stage) Extension Project involves installation of 3 Nos. 60 MW generating units. The coal requirements for this Extension will be met from the Singareni coal fields. Cooling water will be drawn from Kinnersani reservoir. All other facilities are readily available at this site. Power generated at 13.8kv will be stepped upto 220 kv through 65 MVA 13.8 kv/220 kv unit transformers for feeding into the State Grid. The scheme is estimated to cost Rs. 1965.00 lakhs.

(c) and (d). The Technical Advisory Committee of the Planning Commission has found the scheme as acceptable. The formal sanction of the Planning Commission is expected to be issued shortly.

(e) Does not arise.

Inter-State Power Supply

4838. Shri Dasaratha Deb: Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is any scheme to formulate principles for inter-State power supply; and

(b) if so, when a legislation or resolution is likely to be brought up in this regard?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Yes. A Committee has been set up to involve sound principles and guide lines for fixation of suitable tariff for inter-State sale of power.

(b). The best course of action to be taken further will be decided after the report of the above Committee is received.

Medical College for Kerala

4839. Shri P. Kunhan: Will the Minister of Health and Family Planning be pleased to state:

(a) whether there is any proposal under consideration to start a new Medical College in Kerala during the Fourth Plan period; and

(b) the criteria accepted by Government for sanctioning new Medical Colleges?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) No.

(b) The norm of one medical college for 5 million population as recommended by the Mudaliar Committee is kept in view besides other factors such as availability of resources, qualified teachers, equipment, and bed facilities for giving clinical practice for the establishment of new medical colleges.

Gold Bonds

**4840. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Ram Sewak Yadav:
Shri Bagri:**

Will the Minister of Finance be pleased to state:

(a) the amount of gold invested in the gold bonds up-to-date, State-wise; and

(b) whether the response to them is encouraging?